

12 hrs.

13 Aug. 1963.

OBITUARY REFERENCE

Mr. Speaker: I have to inform the House of the sad demise of four of our friends namely, Shri Debendra Nath Karjee, Dr. Raghu Vira, Shri J. K. Bhonsle and Kumari Annie Mascarene.

Shri Debendra Nath Karjee was a sitting Member of this House from Cooch Behar Constituency of West Bengal. He passed away at Cooch Behar on the 31st July, 1963 at the age of 59.

Dr. Raghu Vira was a Member of the Constituent Assembly of India during the years 1948 to 1950. He passed away at Kanpur on the 14th May, 1963 at the age of 61.

Shri J. K. Bhonsle was a Member of the First Lok Sabha and Deputy Minister of Rehabilitation during the years 1952 to 1957. He passed away at Sariska, Alwar, on the 14th May, 1963 at the age of 56.

Kumari Annie Mascarene was a Member of the Constituent Assembly of India during the years 1948 to 1950 and of the First Lok Sabha during the years 1952 to 1957. She passed away at Trivandrum on the 19th July, 1963 at the age of 61.

We deeply mourn the loss of these friends and I sure the House will join me in conveying our condolences to the bereaved families.

The House may stand in silence for a short while to express its sorrow.

Members then stood in silence for a short while.

12.04 hrs.

RE: ADJOURNMENT MOTIONS

Mr. Speaker: I have received a large number of notices for adjournment of the House on the Voice of America question from Shri Tridib

Kumar Chaudhuri, Shri A. K. Gopalan and many others on both sides of the House. Is the hon. Prime Minister going to make a statement?

Shrimati Renu Chakravartty (Barackpore): May I plead, Sir, that according to the rules the 'No confidence' motion about which we have given notice is to be taken up immediately after the questions?

Mr. Speaker: I will request her to consult the Directions of the Speaker. There the order is given in which it is to be taken up. I have consulted that.

The Prime Minister, Minister of External Affairs and Minister of Atomic Energy (Shri Jawaharlal Nehru): Yes, Sir. I propose to make a statement. I have to make a number of statements on various subjects. As it is normally done, one statement is made on a day. Today I am making one and in the course of the next two or three days, I propose to make a statement on that subject also.

Mr. Speaker: Soon? Can it be....

Shri Jawaharlal Nehru: Yes; soon. Tomorrow I am making a statement I believe on the border problem and Chinese concentration of troops. That is important.

Mr. Speaker: On the 16th it can be made?

Shri Jawaharlal Nehru: Yes, I think.

Mr. Speaker: I will hold it over to the 16th. Papers to be laid on the Table.

Some Hon. Members: On a point of order.....

Mr. Speaker: Order, order; I might inform the House that the rules that are there have been interpreted and the Directions of the Speaker are there on the order in which this business has to be taken. I might read that if you so desire.

Shri Hari Vishnu Kamath (Hoshangabad): That would be better.

Shri S. M. Banerjee (Kanpur): What about the adjournment motion on sugar? (*Interruption*).

Mr. Speaker: Order, order. Decision on that—some—I have not taken. That would be conveyed to hon. Members.

Shri S. M. Banerjee: Am I to take it that all other adjournment motions other than that on Voice of America are rejected?

Mr. Speaker: Order, order. He must kindly resume his seat. He knows that there are certain things that are coming up just now. After seeing the results of these, I will take a decision on others that are pending and then I will declare what I have rejected and what I mean to keep.

Shri S. M. Banerjee: Knowing fully well that there are No-Confidence Motions coming, I have tabled this adjournment motion because I wanted to censure some of the Ministers that are there at present.

Mr. Speaker: Order, order. I know that. He should also know that if a discussion is expected to be had here in the House soon after, no adjournment motion can be allowed on that subject. Let me see what subject are being discussed here. Then I can decide whether anything else can be taken up.

श्री राम सेवक यादव (बाराबंकी) :
एक काम रोकने प्रस्ताव तो वायस आफ अमेरिका के संबंध में था और एक प्रस्ताव मैंने बम्बई के मजदूरों के

अध्यक्ष महोदय : आनरेबल मेम्बर यहां इतने असें तक रहे और मैं भी बार बार बिनती करता रहा कि अगर किन्हीं मेम्बर साइब को किसी बात की शिकायत हो तो वे मेरे पास आ जायें, मुझे समझा दें तो मैं उसे यहां लाने के लिये तैयार हूँ ।

श्री राम सेवक यादव : मुझे इसकी कोई सूचना ही नहीं मिली ।

अध्यक्ष महोदय : अगर आप को सूचना नहीं मिली तो मैं आप के पास सूचना पहुंचवा दूंगा । आप मेरे पास आ जायें, बैठ जायें । मुझे समझा दें । मगर इस वक्त मैं उसे नहीं ले सकता ।

डा० राम मनोहर लोहिया (फर्रुखाबाद) :
बम्बई में बड़ी विस्फोटक स्थिति हो गई है । बम्बई थम गई है, फट रही है ।

अध्यक्ष महोदय : अब आप तशरीफ रखें, मैंने आप से विनय की है ।

“Unless the Speaker otherwise directs the relative precedence of the classes of business before the House specified below shall be in the following order, namely:—

- (i) Oath or affirmation.
- (ii) Questions.
- (iii) Obituary references.
- (iv) Papers to be laid on the Table.
- (v) Communication of messages from the President.
- (vi) Communication of messages from the Council of States.

All these things are given. And then,

Motion for leave to make a motion of no confidence.” that comes very late after that. This is considered to be a routine business; not exactly the day's business. This has to be disposed of first. Therefore I have taken up in pursuance of these Directions.

Shri Hari Vishnu Kamath: Directive?

Mr. Speaker: Yes. Papers to be laid on the Table.